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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 15/12, TP 33/16	For order	397/ 398	Ramesh Santhanam & 2 Ors	Rao Prasad & Co.,	Ronald Vuillemin & 3 Ors.	Deepika/N.R. Rao of VBK for R1 & R4. Niranjan Bhat for R2, R3, R5 & R65

SL. NAME (IN CAPITAL)


NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

The matter is listed today for clarification. Counsel reported that he has filed an emended copy which was filed earlier before CLB. Registry to verify and put up. List it on 24.04.2018.


MEMBER (T)


MEMBER(J)